

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The number of Managing Agencies as on 15th December, 1967, was 699.

(b) and (c). Government has decided to abolish the Managing Agency System. No date has yet been fixed for such abolition.

INDUSTRIAL ESTABLISHMENTS IN FARIDABAD

5550. **SHRI K. P. SINGH DEO :** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that most of the industrial establishments in Faridabad are facing closure;

(b) if so, whether Government have taken any steps to find out the cause of the crisis in these industrial establishments; and

(c) the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : Information in regard to large and medium scale industries is being collected and will be laid on the Table of the House in due course. However the information in regard to the Small Scale Industries is as follows :—

(a) No, Sir.

(b) and (c). Do not arise.

RAIL LINK BETWEEN HARIHAR AND KOTTUR

5551. **SHRI M. N. NAGHNOOR :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government received any representation for connecting Harihar on the Bangalore-Poona line with Kottur on Hospet Kottur line; and

(b) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) Due to the present difficult financial position, and the present pattern of ore movement which does not necessitate such a link, this line is not under consideration for the present.

UPGRADATION OF RAILWAY SCHOOLS ON SOUTH CENTRAL RAILWAY ZONE

5552. **SHRI ATAL BIHARI VAJ-PAYEE :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of Telugu and Marathi Schools upgraded into Middle and Higher Secondary Schools in the South Central Zone;

(b) whether it is a fact that Marathi Schools have not been up-graded in contravention of the Maharashtra Government Resolution No. S68/84(15), dated the 15th February, 1964; and

(c) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) 4 Primary Schools (Telugu Medium) were upgraded to Middle Schools but none was upgraded to Higher Secondary standard. No Marathi School was upgraded either to Middle or to Higher Secondary standard.

(b) No.

(c) Does not arise.

CHANGE OF NAME OF DALMIAPURAM STATION

5553. **SHRI MURASOLI MARAN : SHRI SEZHIAN :**

Will the Minister of RAILWAYS be pleased to state :

(a) whether he received any request for the change in the name of the railway station from Dalmiapuram (Tiruchchirappalli District, Tamilnad) to Kallakkudi; and

(b) if so, the action proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) It has not been found feasible to change the name of 'Dalmiapuram' railway station to 'Kallakkudi' because there is already another railway station by the name of 'Kalligudi' on the Madurai-Virudungar Section of the Southern Railway. The two names being so similar it was decided not to introduce the station name Kallakkudi to avoid confusion arising.

There had been counter representat on also for retaining the existing name of the station.

EXAMINATION FOR APPOINTMENT TO THE POST OF CHIEF CLERK IN THE N. RAILWAY HEADQUARTERS OFFICE

5554. SHRI ARJUN SINGH BHADORIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a clerical departmental examination was conducted by the Northern Railway at its Headquarters' Office in the month of June, 1967 for the Chief Clerk in the Operating Branch in the Pay Scale Rs. 335-425;

(b) the total number of candidates who appeared in the said examination and number of Scheduled Caste personnel among them;

(c) whether the result of the Examination has been declared; and

(d) if not, the reasons for the delay?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) 10, out of whom 4 were Scheduled Caste candidates.

(c) and (d). As sufficient number of employees did not appear at the examination, more employees had to be called. The results will be announced as soon as possible after the necessary procedure is gone through.

RAILWAY OFFICERS SENT ABROAD

5555. SHRI R. S. VIDYARTHI : Will the Minister of RAILWAYS be pleased to state :

(a) the names of Railway Officers sent abroad on postings, delegations, study tours and training schemes under foreign agencies since 1947 and the nature of specialisation acquired and the total expenditure of Government in each case separately;

(b) the names of those who were sent abroad more than once and the expenditure incurred by Government in those cases;

(c) whether any complaints of favouritism have been received by the Board in this regard; and

(d) if so, the steps taken to ensure that opportunities available for foreign training are distributed equitably on merit considerations?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). Information is being collected and will be laid on the table of the Sabha.

RAILWAY DISPENSARIES IN DELHI AND NEW DELHI

5556. SHRI R. S. VIDYARTHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the functioning/treatment of the Railway dispensaries in Delhi/New Delhi is most unsatisfactory in comparison with its counterpart of the Central Government Health Scheme available to all Central Government employees;

(b) whether the wishes of the Railway employees residing in Delhi/New Delhi regarding their attachment with the Central Government Health Scheme for purpose of medical treatment of their and their families have been ascertained; and

(c) if so, the action taken to extend the facilities of the Central Government Health Scheme to the willing Railway employees wherever such facilities are existing?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No. The medical attention provided to Railway employees and their dependants at Railway Health Units at Delhi/New Delhi is in no way less than what is available to other Central Government servants in C.G.H.S. dispensaries.

(b) and (c). The possibility of coming to an arrangement with C.G.H.S. authorities whereby the latter would provide out-door treatment facilities to Railway employees and their dependants residing in areas of Delhi and New Delhi which are situated at a distance from a Railway Health Unit/Hospital, but where there was a C.G.H.S. dispensary nearby, was explored. On enquiry from the Northern Railway it was found that 1731 Railway employees would like to avail of such facilities if arranged. The C.G.H.S. authorities did not agree to accommodate the Railway staff in their Scheme.